

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 212**  
**CP-47/241- 242/ND/2018**

**IN THE MATTER OF:**  
**Sh. Krishan Pal Singh**

... **Applicant/Petitioner**

**Versus**

**Ultra Technologies Pvt. Ltd. & Ors**

... **Respondent**

**Under Section: 241/242 Comp. Act**

**Order delivered on 05.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Saif Mobin for R-2 & R-4, Adv. Rakesh Wadhwa, Adv. Priyanshi Agrawal, Adv. Bipin Phuloria R-3 CP No. 47/2018,

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As prayed by the Petitioner who is present in person, the hearing is deferred to 16.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**